## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TP(HC)/CAA/30/2017

NAME OF THE TRANSFEROR

: ROYAL SOFT SERVICES LIMITED

NAME OF THE TRANSFERRE

: SHARE HOLDERS

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

ABISHER RAMAN

FOR HARISHANKAR MANI

Councel for Pakikianan

## ORDER

Counsel for the Applicant present and submitted that there are certain objections raised by the RD with regard to which he wants to file a detailed reply and prayed for time. At request time is enlarged. Put up on 31/5/2017 at 10.30 A.M.

(Ch.Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)